

Linking of Public Undertakings with surrounding Rural Areas in Northern States

8567. SHRI DHARMA VIR VASISHT: Will the Minister of INDUSTRY be pleased to state:

(a) the steps taken to link public undertakings and the surrounding rural areas for securing economic development of that area in the Northern States of India; and

(b) the impact, if any, it had on rural employment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Instructions have been issued to the public undertakings under the Ministry of Industry to actively assist the District Industries Centres of the Districts where these units are located. This assistance may take the following form:—

(a) Setting up of a District Industry-cum-Training Centre attached to each DIC.

(b) encouraging setting up ancillary industries to meet their purchase requirements.

(c) Assistance in working out marketing strategies for the local enterprises.

(d) Identify project possibilities within the district.

Many public undertakings have set up special cells for this purpose. It is too early to assess its impact on rural employment, but the various programmes drawn up by the DICs do have a sizeable employment potential.

Police procedures re: witness to accident

8568. SHRI S. S. LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a news item published in the *Sunday Standard* of April 1, 1979 under the Caption "Police Procedures" regarding the misery and complications in which one gets entangled after giving any witness to an accident or crime and the police procedures;

(b) if so, the reaction of Government thereto; and

(c) the steps being taken to simplify these procedures?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) and (c). The Government of India have appointed a National Police Commission to enquire into the system of investigation and prosecution, the reasons for delay and failure, the use of improper methods, and the extent of their prevalence, and suggest how the system may be modified or changed, and made efficient, scientific and consistent with human dignity; and how the related laws may be suitably amended.

The Commission will also examine the manner and extent to which police can enlist ready and willing cooperation of the public in the discharge of their social defence and law enforcement duties and suggest measures regarding the institutional arrangements to secure such cooperation and measures for the growth of healthy and friendly public-police relationship.

Pak spies held in J. & K.

8569. SHRI S. S. LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the disclosure made by the Chief Minister of Jammu and Kashmir that 18 Pakistani Spies have recently been held among some persons rounded up under the Public Safety Act; and

(b) if so, his reactions in the matter?